

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 573
TO BE ANSWERED ON 23.07.2015

RURAL DEVELOPMENT SCHEMES

573. SHRIMATI SANTOSH AHLAWAT:

SHRI RAM TAHAL CHOUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether various schemes aimed at improving the lives of rural people have not yielded the desired results;
- (b) if so, the details thereof and the reasons therefor along with Government's reaction thereto; State/UT-wise;
- (c) if not, the details of implementation reports of the Mahatma Gandhi National Rural Employment Guarantee Act, the Swarn Jayanti Gram Swarozgar Yojana, the National Rural Livelihood Mission/ Ajeevika and the National Social Assistance programme during the last three years and the current year, State/UT-wise; and
- (d) the details of Monitoring mechanism available with Government so as to ensure that the objectives of the rural development schemes are achieved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a) and (b): The objectives of different rural development schemes are to bring holistic development and overall improvement in the quality of life in rural areas and have a significant impact on the targeted beneficiaries. States have reported satisfactory implementation.

(c): State/UT-wise detail of progress made under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarozgar Yojana (SGSY)/ National Rural Livelihoods Mission (NRLM)/ Ajeevika and National Social Assistance Programme (NSAP) during the last three years and the current year is given at Annex – I to V.

(d) The Ministry has evolved a comprehensive multi-level and multi-tool system of monitoring for implementation of its programmes. Appropriate objectively verifiable performance indicators have been developed for each of the specific programmes, for effective monitoring at the District, Block, Gram Panchayat and Village levels so that alarm signals can be captured well in advance for mid-course corrections. The important instruments of monitoring are Review by Union Ministers, On-Line Reporting through MIS, Utilization Certificates/Audit Reports, Performance Review Committee Meetings/Regional Review Meetings, National Level Monitors, Vigilance and Monitoring Committees and Area Officers' Scheme.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 573 due for reply on 23.07.2015

State/UT-wise Households provided employment and persondays generated under MGNREGA (in lakh)

No	State	Households provided employment				Persondays generated			
		2012-13	2013-14	2014-15	2015-16*	2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	58.54	60.4	32.86	29.51	3273.35	2994.7	1550.79	1100.91
2	ARUNACHAL PRADESH	1.29	1.4	1.36	0.46	43.5	36.56	19.05	6.9
3	ASSAM	12.35	12.62	9.66	4.28	314.04	298.47	210.64	67.35
4	BIHAR	20.88	20.59	10.59	2.72	941.85	862.35	360.82	63.63
5	CHHATTISGARH	26.38	25.12	17.48	8.2	1194.34	1298.94	555.84	167.4
6	GUJARAT	6.81	5.79	5.13	1.18	281.9	230.3	181.54	33.53
7	HARYANA	2.94	3.25	2.18	0.71	128.87	117.88	61.59	13.16
8	HIMACHAL PRADESH	5.15	5.39	4.52	1.88	262.1	282.5	190.4	39.88
9	JAMMU AND KASHMIR	6.47	6.58	3.26	0.19	365.56	338.12	118.28	4.05
10	JHARKHAND	14.19	11.39	11.11	6.43	566.58	436.22	453.3	174.49
11	KARNATAKA	13.32	14.5	10.97	0.89	617.81	718.86	434.87	21.85
12	KERALA	15.26	15.24	13.8	7.88	837.74	866.03	588.19	105.02
13	MADHYA PRADESH	35.19	29.09	27.89	5.75	1399.47	1229.48	1172.21	115.5
14	MAHARASHTRA	16.25	11.44	11.6	7.38	872.39	517.36	614.07	286.88
15	MANIPUR	4.57	4.55	4.69	0.45	285.11	113.23	101.17	1.7
16	MEGHALAYA	3.32	3.64	3.51	0.11	174.31	215.88	167.35	2.09
17	MIZORAM	1.75	1.78	1.94	1.83	153.56	133.65	43.6	9.11
18	NAGALAND	3.87	4.08	4.06	4.11	245.31	183.8	90.55	59.44
19	ODISHA	15.99	17.1	14.68	6.57	546.01	711.82	534.84	133.17
20	PUNJAB	2.4	4.12	2.89	1.55	65.5	134.68	64.65	23.15
21	RAJASTHAN	42.17	36.15	36.84	25.77	2203.38	1838.56	1684.98	758.13
22	SIKKIM	0.57	0.63	0.57	0.16	36.31	44.03	24.13	2.25
23	TAMIL NADU	70.61	62.68	56.54	41.99	4081.44	3677.23	2676.88	877.11
24	TELANGANA	NA	NA	24.56	18.71	NA	NA	1043.84	547.15
25	TRIPURA	5.97	5.91	5.82	4.05	518.51	521.61	511.79	45.78
26	UTTAR PRADESH	49.47	49.95	39.16	21.36	1411.85	1753.6	1312.61	451.26
27	UTTARAKHAND	4.4	3.97	4.57	0.89	192	165.62	148.44	16.24
28	WEST BENGAL	58.17	61.33	51.21	10.65	2018.42	2296.34	1697.51	169.9
29	ANDAMAN AND NICOB	0.13	0.17	0.13	0	6.61	8.03	5.02	0.01
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR	NR
32	GOA	0.05	0.05	0.07	0.02	0.69	1.15	1.72	0.3
33	LAKSHADWEEP	0.02	0.01	0	0	0.49	0.14	0.12	0.01
34	PUDUCHERRY	0.41	0.39	0.3	0.23	8.67	8.45	3.78	2.44
	Total	498.88	479.3	413.95	215.92	23047.67	22035.58	16624.52	5299.78

NR: Not Reported; NA: Not applicable

* till 20/07/2015

Annex - II

Annexure referred to in reply to part (c) of Lok Sabha
Unstarred Question No. 573 due for reply on
State/UT-wise number of Swarozgaries assisted under
SGSY* during 2012-13

Sl. No	States/UTs	Target	Achievement
1	Andhra Pradesh	101653	328064
2	Arunachal Pradesh	4536	0
3	Assam	118024	1329
4	Bihar	241808	3065
5	Chhattisgarh	53711	44103
6	Goa	1432	0
7	Gujarat	38259	23194
8	Haryana	22510	10715
9	Himachal Pradesh	9483	9486
10	Jammu & Kashmir	11740	0
11	Jharkhand	91179	24054
12	Karnataka	76760	72291
13	Kerala	34440	0
14	Madhya Pradesh	115060	57953
15	Maharashtra	151726	32958
16	Manipur	7911	0
17	Meghalaya	8861	941
18	Mizoram	2046	0
19	Nagaland	6076	0
20	Orissa	116263	30760
21	Punjab	10939	3291
22	Rajasthan	58279	66397
23	Sikkim	2279	0
24	Tamil Nadu	89882	201323
25	Tripura	14282	4797
26	Uttar Pradesh	348314	151584
27	Uttaranchal	18333	9649
28	West Bengal	129205	68245
29	A&N Islands	169	0
30	Daman & Diu	169	0
31	D & N Haveli	169	0
32	Lakshadweep	169	0
33	Pondicherry	1804	0
	TOTAL	1887471	1144199

*Now restructured as NRLM

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 573 due for reply on 23.07.2015
State/UT-wise physical progress made under NRLM (in numbers)

Sl No	State	2012-13			2013-14						2014-15						2015-16 (up to June, 2015)						
		Social mobilisation of SHGs	Total Number of SHGs provided Revolving Fund (RF)	Total Number of SHGs provided Community Investment Fund (CIF)	Social mobilisation of SHGs		Total Number of SHGs provided RF		Total Number of SHGs provided CIF		Social mobilisation of SHGs		Total Number of SHGs provided RF		Total Number of SHGs provided CIF		Social mobilisation of SHGs		Total Number of SHGs provided RF		Total Number of SHGs provided CIF		
					Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target
1	Andhra Pradesh	643779			7000	9000	0	0	0	0	3000	15354	0	0	0	0	0	0	0	0	0	0	0
2	Assam	19711	488		44004	19969	0	7564	0	626	8450	10271	7895	16096	1760	3805	11305	2437	15600	3988	9150	1877	
3	Bihar	11761		6720	48617	21514	0	12005	0	5658	46200	41245	22400	16689	22400	15914	22551	18277	0	1061	42872	1032	
4	Chhattisgarh	1123	845		3200	3670	0	1719	204	598	4160	5797	2640	4887	2080	3252	12960	1354	6300	1045	5352	491	
5	Gujarat	5909			17721	9547	1200	1726	180	215	19283	4651	4751	2635	3168	1165	9443	770	4000	446	3050	5	
6	Jharkhand	1454			7496	6475	6000	3810	3300	2178	10846	9017	8863	7309	4468	5276	14107	1948	12099	2059	11912	1467	
7	Karnataka	2277			3200	3340	0	1920	0	0	9000	12698	4500	1680	900	957	9000	3223	3333	34	0	0	
8	Kerala	223333			4500	3908	0	0	0	0	5300	2140	3700	3029	444	950	0	386	0	0	0	0	
9	Madhya Pradesh	11131	4753		19000	13562	10800	6802	7000	5909	20000	16527	12000	11010	13000	9857	37500	2741	30000	1640	19000	1043	
10	Maharashtra	3286	1280		13249	7688	7000	2665	5450	509	18000	16971	5734	8856	2200	2878	48655	2117	24587	1495	4920	214	
11	Odisha	21351	3148		15897	8184	3500	2441	0	562	32910	11205	4740	4842	6636	400	85900	1296	7120	501	57210	3541	
12	Rajasthan	0			3616	1805	1700	472	700	25	4080	932	3100	869	1800	221	5496	6101	0	2633	2200	2499	
13	Tamil Nadu	30259			40000	31515	0	8989	5814	0	41770	10745	10000	7107	4814	0	5350	4444	7500	2327	7650	0	
14	Telengana	405161			5000	6655	0	0	0	0	2000	12600	0	0	0	0	0	0	1840	0	0	0	
15	Uttar Pradesh				12920	1748	5280	232	0	0	6980	3741	4187	2003	3512	106	12522	1133	150	840	0	408	
16	West Bengal				58067	40169	0	18143	0	0	30500	3928	26500	4761	1000	0	0	1607	21057	1000	3431	0	
17	Haryana				720	837	450	0	0	0	2500	2342	1260	1407	1000	659	1270	330	730	182	0	175	
18	Himachal Pradesh				220	221	0	364	0	0	434	785	300	256	150	0	300	54	300	87	150	0	
19	Jammu & Kashmir				2400	2741	0	100	0	360	8640	3803	7200	3158	4500	3114	20250	940	20250	1581	20250	938	
20	Punjab	261			1500	46	800	163	500	28	600	572	520	402	250	366	800	146	890	107	806	0	
21	Uttarakhand				200	42	0	1566	0	0	650	548	200	158	50	0	500	142	340	64	200	0	
22	Arunachal Pradesh				0	0	0	315	0	0	336	0	202	0	0	0	150	0	0	0	0	0	
23	Manipur				0	0	0	0	0	0	360	0	360	0	180	0	300	0	0	0	0	0	
24	Meghalaya				0	0	0	244	0	0	550	134	490	0	490	0	650	6	450	0	165	0	
25	Mizoram				500	442	0	0	0	0	725	288	135	404	174	0	1117	6	400	0	0	0	
26	Nagaland				1600	1084	1600	0	600	0	1645	630	429	664	218	0	1700	19	0	0	0	0	
27	Sikkim				0	0	0	0	0	0	108	0	54	0	54	0	0	0	0	0	0	0	
28	Tripura				2800	0	0	0	0	0	680	152	1130	87	566	0	1040	102	602	12	0	0	
29	Puducherry																220	0	326	0	500	0	
	Total	1380796	10514	6720	313427	194162	38330	71240	23748	16668	279707	187076	133290	98309	75814	48920	303086	49579	157874	21102	188818	13690	

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 573 due for reply on 23.07.2015
State-wise number of beneficiaries reported under different schemes of NSAP (in numbers)

Sl no	State/UT	IGNOPAS				IGNWPS				IGNDPS	
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16	2012-13	2013-14
1	Andhra Pradesh	1856680	1792333	857666	NR	813609	631706	245607	NR	376706	41861
2	Bihar	3819350	4294650	4604190	NR	415532	506563	568755	NR	27496	40180
3	Chhattisgarh	662861	682076	675273	670934	119391	138285	138285	139450	35608	36377
4	Goa	2136	2136	2136	NR	NR	NR	NR	NR	NR	NR
5	Gujarat	402552	454563	503231	NR	2500	6730	6860	NR	4583	5222
6	Haryana	147191	147191	147191	NR	45108	45108	45108	NR	16804	16804
7	Himachal Pradesh	84825	85707	86831	90000	19068	19593	20136	20933	543	557
8	J & K	129000	NR	NR	NR	4730	NR	NR	NR	4048	NR
9	Jharkhand	636213	554239	770953	NR	123733	240899	291649	NR	17305	16201
10	Karnataka	1239641	966595	895818	NR	202186	465363	558653	NR	56283	43639
11	Kerala	289141	339582	555026	NR	34244	831376	918039	NR	15686	292302
12	Madhya Pradesh	1476300	1574443	1442023	1190449	364818	432537	485599	803923	154937	150713
13	Maharashtra	1200000	1118000	1186702	NR	5000	31330	43603	NR	2000	5248
14	Orissa	1777083	1418631	1418631	NR	194379	528570	528570	NR	110822	90754
15	Punjab	166233	7964	NR	NR	15663	835	NR	NR	3817	117
16	Rajasthan	696933	758654	720721	NR	107550	119997	118898	NR	17549	22874
17	Tamilnadu	1150537	1436444	1392083	NR	777458	649383	585807	NR	85655	644694
18	Telangana	NA	NA	612955	NR	NA	NA	175530	NR	NA	NA
19	Uttar Pradesh	3844153	3854824	3474958	NR	584781	432287	510110	NR	56300	65000
20	Uttarakhand	251438	252930	251312	NR	13203	13037	15470	NR	2078	7456
21	West Bengal	1310280	1310280	1886739	NR	951717	951717	829105	NR	47540	47540
NE States											
22	Arunachal Pradesh	31209	31209	NR	NR	NR	1849	NR	NR	NR	1802
23	Assam	750501	785836	785836	785836	68270	111477	111494	10477	14045	42577
24	Manipur	72514	64547	NR	NR	NR	4376	NR	NR	NR	1106
25	Meghalaya	50997	48924	49997	NR	7615	6837	7324	NR	1470	1430
26	Mizoram	26359	25251	25469	NR	891	1925	2310	NR	544	618
27	Nagaland	47191	47191	54898	54898	1961	3720	4464	4464	1276	1276
28	Sikkim	18707	NR	21821	NR	645	NR	1123	NR	646	NR
29	Tripura	152550	142055	163151	NR	7432	17927	19879	NR	2426	2664
	Sub Total	22292575	22196255	22585611	2792117	4881484	6193427	6232378	979247	1056167	1579012
UTs											
29	A&N Islands	1011	777	813	NR	781	NR	NR	NR	NR	NR
30	Chandigarh	3744	2792	NR	NR	2911	2610	NR	NR	102	75
31	D&N Haveli	8891	NR	NR	NR	NR	NR	NR	NR	NR	NR
32	Daman & Diu	1115	2194	NR	NR	NR	1025	NR	NR	NR	159
33	NCT Delhi	386068	NR	376568	NR	79834	NR	90734	NR	32314	NR
34	Lakshadweep	738	NR	NR	NR	NR	NR	NR	NR	NR	NR
35	Pondicherry	23607	NR	18135	NR	NR	NR	9947	NR	1585	NR
	Sub Total	425174	5763	395516	0	83526	3635	100681	0	34001	234
	GRAND TOTAL	22717749	22202018	22981127	2792117	4965010	6197062	6333059	979247	1090168	1579246

NR : Not released; NI : Not Implementing; NA: Not applicable

IGNOPAS: Indira Gandhi National Old Age Pension Scheme

IGNWPS: Indira Gandhi National Widow Pension Scheme

IGNDPS: Indira Gandhi National Disability Pension Scheme

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 573 due for reply on 23.07.2015

State-wise number of beneficiaries reported under different schemes of NSAP (in numbers)

Sl no	State/UT	IGNDPS		NFBS				Annapurna			
		2014-15	2015-16	2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	37672	NR	58000	11300	10906	NR	93200	93200	54354	54354
2	Bihar	50641	NR	29446	29384	28198	NR	NR	136000	NR	NR
3	Chhattisgarh	36325	35719	11577	10210	5286	556	22132	19015	9421	9421
4	Goa	NR	NR	NR	65	65	NR	NR	NR	NR	NR
5	Gujarat	5574	NR	4936	2320	4569	NR	NI	NI	NR	NR
6	Haryana	16804	NR	2054	3575	700	NR	NI	NI		NR
7	Himachal Pradesh	599	809	1807	1968	1981	46	14552	2344	2257	2257
8	J & K	NR	NR	770	424	302	NR	NR	NR		NR
9	Jharkhand	17535	NR	3036	11451	2560	NR	10442	54939	NR	NR
10	Karnataka	43639	NR	4592	16998	9640	NR	NI	NI		NR
11	Kerala	286449	NR	342	297	NR	NR	257189	NR	NR	NR
12	Madhya Pradesh	94969	95483	37988	8687	23288	1714	NI	NI		NR
13	Maharashtra	6337	NR	36000	13596	35572	NR	108000	108000	NR	NR
14	Orissa	90754	NR	15000	24697	24163	NR	64800	64800	64800	64800
15	Punjab	NR	NR	213	NR	NR	NR	NI	NI		NR
16	Rajasthan	22681	NR	NR	15170	NR	NR	105293	105293	579770	105293
17	Tamilnadu	62561	NR	12415	12731	5243	NR	65113	65113	65113	65113
18	Telangana	26923	NR	NA	NA	4546	NR	NA	NA	38546	38546
19	Uttar Pradesh	107682	NR	113653	81956	100188	10902	NI	NI		NR
20	Uttarakhand	4249	NR	2246	2490	3320	NR	NI	NI		NR
21	West Bengal	86750	NR	33787	22494	20398	NR	65068	65068	65068	65068
NE States											
22	Arunachal Pradesh	NR	NR	NR	NR	NR	NR	NR	NR	4761	4761
23	Assam	42264	42264	10471	3349	7458	7458	NR	25308	26640	26640
24	Manipur	NR	NR	NR	673	NR	NR	NR	8590.00	NR	NR
25	Meghalaya	1501	NR	2000	443	715	NR	9263	9263	9263	9263
26	Mizoram	742	NR	197	197	NR	NR	2583	2583	NR	NR
27	Nagaland	1276	1276	650	450	642	642	6727	6727	2600	2600
28	Sikkim	743	NR	63	NR	NR	NR	NR	NR	NR	NR
29	Tripura	3209	NR	1778	2500	1410	NR	14552	14552	5740	5740
	Sub Total	1047879	175551	383021	277425	291150	21318	838914	780795	928333	453856
UTs											
30	A&N Islands	NR	NR	NR	47	NR	NR	NI	NI	NI	NR
31	Chandigarh	NR	NR	50	65	NR	NR	NI	NI	NI	NR
32	D&N Haveli	NR	NR	NR	NR	NR	NR	NI	NI	NI	NR
33	Daman & Diu	NR	NR	NR	NR	NR	NR	NI	NI	NI	NR
34	NCT Delhi	39482	NR	2700	NR	2827	NR	NI	NI	NI	NR
35	Lakshadweep	NR	NR	NR	NR	NR	NR	NI	NI	NI	NR
36	Pondicherry	NR	NR	NR	NR	NR	NR	NI	NI	NI	NR
	Sub Total	39482	0	2750	112	2827	0	0	0	0	0
	GRAND TOTAL	1087361	175551	385771	277537	293977	21318	838914	780795	928333	453856

NR : Not released; NI : Not Implementing; NA: Not applicable

IGNDPS: Indra Gandhi National Disability Pension Scheme

NFBS: National Family Benefit Scheme